



GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
OFFICE OF THE OFFICIAL LIQUIDATOR HIGH COURT OF JUDICATURE
AT HYDERABAD FOR THE STATE OF TELANGANA AND
THE STATE OF ANDHRA PRADESH
1st Floor, "Corporate Bhawan", Nagole, Bandlaguda, Thattiannaram
Village, Hayathnagar Mandal, Ranga Reddy District PIN-500 068
Ph.No 040: 29803086, 29803186 and 29807086

HIGH COURT OF JUDICATURE AT HYDERABAD

IN THE MATTER OF M/S.SHREE GOURAAVI PLASTIC LTD., (IN LIQN.)

NOTICE FOR E-AUCTION FOR SALE OF PROPERTIES

Under the orders of the Hon'ble High Court of Judicature at Hyderabad, for the State of Telangana and the State of Andhra Pradesh, the properties of M/s.Shree Gouraavi Plastic Ltd., (In Liqn.) is being auctioned through e-auctioneer viz., M/s.Shriram Automall India Ltd., on "As IS WHERE IS AND WHATEVER THERE IS" basis under one lot the details is as under:

Description of the Properties	Minimum Upset Price	EMD	Date of Inspection of the Properties	Date of e-auction	Bid Incremental value
Land to an extent Ac.2.04 gts., in Sy.No.140/AA, (Part - 1, Part- II A & B) with buildings and Plant & Machinery situated at Plot No.140, Miyapur, Bollaram Village, Narsapur Mandal, Medak District	₹3,08,23,000/-	₹25,00,000/- (Non interest bearing)	10-08-2017	13-09-2017	Rs.5 Lakhs

Interested parties are requested to have inspection of the above said properties between 11.00 A.M and 4.00 P.M on the said date mentioned above. The sale is subject to confirmation of the Hon'ble High Court of Judicature at Hyderabad. The Earnest money deposit will not carry any interest, will be retained by the Official Liquidator till the orders of the Hon'ble High Court. The E-Auction will be conducted "On Line" on the Web Portal **property.samil.in** through the service provider **M/s.Shriram Automall India Ltd.**, For participation in the bid the participant/s shall have to pay ₹.3000/- which is non-refundable / adjustable and the EMD amount deposit through NEFT / RTGS in the Official Liquidator's Account No.0207002100146966 of Punjab National Bank name of the A/c. E-Auction's EMD Account, Name of the Beneficiary: Official Liquidator. IFSC Code: PUNB0020700 The Earnest money deposit will not carry any interest and the unsuccessful bidders /tenders will be retained by the Official Liquidator till the orders of the Hon'ble High Court. For further details contact the office of the undersigned or visit Web Portal.

Dated this the ___ day of August, 2017.

(V.ELANGO)
OFFICIAL LIQUIDATOR
HIGH COURT OF JUDICATURE
AT HYDERABAD
FOR THE STATE OF TELANGANA
AND THE STATE OF ANDHRA PRADESH